

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-17/2017  
in OA-3421/2016**

**New Delhi this the 28<sup>th</sup> day of February, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Vikas Kaushik, aged -37 years,  
s/o Sh. Shiv Kumar Kaushik ,  
working as Electrician in NDMC,  
posted in Civil Sewa Kendra, Palika Kendra,  
Sangli Mess Civil Service Centre, New Delhi,  
R/o 246, Ashram Road, 20 points colony,  
Village Budhpura, Delhi-36.
2. Lokesh Verma, aged 39 years,  
s/o Sh. Sohanpal Verma,  
working as Electrician in NDMC,  
posted in Joffery Square Service Centre,  
New Delhi,  
R/o K-175, Shakur Pur, Anandvas,  
New Delhi-34.

... Petitioners

(By Advocate: Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Sh. Naresh Kumar,  
Chairman/NDMC,  
New Delhi Municipal Council,  
Palika Kendra, Sandad Marg,  
New Delhi-1.
2. Sh. Virender Singh,  
Director (P),  
New Delhi Municipal Council,  
Palika Kendra, Sansad Marg,  
New Delhi-1.

... Respondents

(By Advocate: Sh. Vaibhav Agnihotri and Sh. Preet Singh Oberoi)

**ORDER (ORAL)**

**Hon'ble Sh. Shekhar Agarwal, Member (A)**

Today when this matter was taken up for hearing, it was agreed upon by both the parties that the order of this Tribunal has been fully complied with by passing of speaking order dated 08.02.2017.

2. In view of the aforesaid, this CP is closed. Notices issued to the alleged contemnors are discharged.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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